

THE HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTICE

The Written Examination for direct recruitment to the Uttar Pradesh Higher Judicial Service-2007 which was earlier fixed for 22nd, 23rd and 24th June 2007 and had to be postponed in view of the Division Bench judgment dated 15.6.2007 in CMWP No. 20016 of 2007-Sanjay Agrawal Vs State of Uttar Pradesh and others with connected petitions, shall now be held on 23rd, 24th and 25th November 2007 as per schedule as below:

Time---	9 a.m. to 12 noon	2 p.m. to 5 p.m.
Date		
23 rd November 2007	General Knowledge
24 th November 2007	Law-I (Substantive Law)	Law II (Procedure and evidence)
25 th November 2007	Law III (Penal, Revenue and Local Laws)	Language

Admit cards of the candidates belonging to the States other than the State of Uttar Pradesh who have been permitted/provisionally permitted to appear in the examination, are being mailed by registered post, to them. However, the Admit cards of the candidates belonging to the State of Uttar Pradesh are being sent to the District & Sessions Judge of the respective district where the individual candidate had submitted his application form for being forwarded to the High Court of Judicature at Allahabad. The Candidates are advised to contact the District & Sessions Judge concerned and personally receive his admit card after issuing acknowledgment in token of receipt.

The candidate who had submitted his application form to the Registrar General, High Court of Judicature at Allahabad or the Registrar, High Court Lucknow Bench, Lucknow Bench will in person get the admit card from the office of the Registrar General, High Court, Allahabad/Registrar, High Court Lucknow Bench, as the case might be, after issuing acknowledgment in token of receipt.

The lists of the candidate(s) permitted/ provisionally permitted (with roll number and centre of examination) as well the candidate whose application form/candidature has been rejected/annulled is being made available at the web site of the Court (www.allahabadhighcourt.in) with

reasons in brief. The candidates are advised to visit the official web site for checking the status of their candidature.

The shortcomings indicated in the matter of the candidates provisionally permitted are to be completed immediately (in any case not later than 26th November 2007 till 4 p.m.). Any default or delay in the matter shall necessitate severe consequences including annulment of the candidature.

Such candidate(s) who have been permitted/provisionally permitted to appear in the written examination fail to receive admit card by 20th November 2007 may, in person, contact the Joint Registrar (Selection & Appointment), High Court of Judicature at Allahabad during the office hours on 21st November 2007 or on 22nd November 2007 till 4 p.m. alongwith two duly affixed and attested photographs, for issue of duplicate admit cards.

It is explicitly provided that the examination and all associated proceedings in the matter shall be subject to the decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) Nos. 17201–17213 of 2007- High Court of Judicature at Allahabad & others Versus Sanjay Agarwal & another arising from the Division Bench judgment and order dated 15.6.2007 in Writ Petition No. 20016 of 2007 and other connected writ petitions.

The Written Examination for recruitment to the Uttar Pradesh Higher Judicial Service 2007 by LIMITED COMPETITIVE EXAMINATION AMONGST THE OFFICERS OF CIVIL JUDGE {SENIOR DIVISION} OF FIVE YEARS QUALIFYING SERVICE UNDER RULE 21 OF THE UTTAR PRADESH HIGHER JUDICIAL SERVICE RULES, 1975 shall be held as per schedule as below:

	Time	9 a.m. to 12 noon	2 p.m. to 5 p.m.
Date			
24 th November 2007		Law-I (Substantive Law)	Law II (Procedure and evidence)
25 th November 2007		Law III (Penal, Revenue and Local Laws)	-----

The Admit cards of all eligible Civil Judges (Senior Division) are being sent to the District & Sessions Judge of the respective district where they had submitted their application form. The Candidates are advised to contact the District & Sessions Judge concerned and

personally receive his admit card after issuing acknowledgment in token of receipt. Such eligible candidate(s) who fail to receive admit card by 20th November 2007 may, in person, contact the Joint Registrar (Selection & Appointment), High Court of Judicature at Allahabad during the office hours on 21st November 2007 or on 22nd November 2007 till 4 p.m. alongwith two duly affixed and attested photographs, for issue of duplicate admit card.

The list of all eligible Civil Judges (Senior Division) who have been permitted (with roll number and centre of examination) is being made available at the web site of the Court (www.allahabadhighcourt.in). The candidate Civil Judges (Senior Division) are advised to visit the official web site for checking the status of their candidature/roll number and centre of examination.

Dated: 23-10-2007

By ORDER

(Pramod Kumar Goel)

Registrar (Selection and Appointment)
High Court of Judicature at Allahabad